

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
IA No. 98/JPR/2024
IA No. 99/JPR/2024
CP No. (IB)- 22/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Shri Vikas Maheshwari Prop. of M/s Vikas Trading Company
... Operational Creditor/Applicant

Versus

M/s Sanwariya Furnaces Pvt. Ltd. ... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : None appeared

For the Respondent : Yashu Gupta, Adv.

ORDER

IA No. 98/JPR/2024

None appears for the Liquidator. Mr. Yashu Gupta, Adv. appearing on behalf of R-1 to 4. Reply has been filed on behalf of R-1 to 4. List the IA on 21.08.2024.

IA No. 99/JPR/2024

The present application has been filed under Section 60(5) of IBC, 2016 for seeking exclusion of time. There is no representation on behalf of the Applicant. List the IA on 21.08.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

July 03, 2024